

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 408
IB/653/ND/2022

IN THE MATTER OF:

Larsen And Toubro Limited	...	Applicant
Versus		
Ireo Victory Valley Private Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Anand Shankar Jha, Adv. Sachin Mintri, Adv.
Abhilekh Tiwari

For the Respondent : Adv. Saurabh Kalia, Adv. Tanvi Bansal.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **09.05.2024**.

Sd/-
(Court Officer)